

(c) the number of marine products processing units that have fallen sick is 22. The reasons for these units falling sick are as follows:

(i) Labour problems, managerial incompetence in certain units and diversion of funds;

(ii) Unsteady market conditions;

(iii) Quality problems leading to blacklisting of Indian shrimp in the U.S. market and consequent selective buying by the U.S. buyers;

(iv) Poor landing of shrimp; and

(v) Shift in the market structure from canned items to frozen items.

(d) Central Government have evolved a margin money scheme for revival of sick small scale units to supplement the various efforts of State Government Reserve Bank of India, Commercial Banks and other Institutions.

#### D. A. of Class I Officers of LIC

5254. SHRI HARIHAR SOREN: Will the Minister of FINANCE be pleased to state;

(a) whether it is a fact that the D.A. of class I Officers of Life Insurance Corporation of India has not been released since November;

(b) if so, the reasons for the delay in taking a decision in the matter; and

(c) when a decision is expected to be taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c). The emoluments of Class I Officers of the L.I.C. compare favourably with those of similarly placed employees in other financial institutions like commercial banks. Accordingly, D.A. is released to them from time to time as and when the same is considered justified.

#### Complaints regarding loans to States by banks under IRDP

5255. SHRI N. E. HORO: Will the Minister of FINANCE be pleased to state:

(a) whether Government have received any complaints that the nationalised banks are not providing required loans to States for the Integrated Rural Development Programme; and

(b) if so, the names of the States which have made the complaints and the steps Government have taken or propose to take to bridge the existing gap between the aims and achievements of various schemes to help the poor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). Banks are progressively strengthening their infrastructure and streamlining their procedures to extend support by way of credit to the maximum extent possible in the implementation of the Integrated Rural Development Programme. The total term credit mobilised during 1980-81 was Rs. 207 crores. This increased to Rs. 470 crores during 1981-82.

Progress in respect of the implementation of the Programme is reviewed from time to time at State/regional/national levels and difficulties as are pointed out by the States in respect of the implementation of the Programme are, where possible, duly taken care of.

#### Denial of voting rights to Associate Members of Export Promotion Councils

5256. SHRI ANANDA PATHAK: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have examined the matter regarding denial of voting rights of Associate Members of